



Interconnection TRAI <interconnection.trai@gmail.com>

Consultation Paper on Review of Interconnection usage charges

1 message

consumer guild <consumerguild@rediffmail.com>
To: interconnection.trai@gmail.com, sksinghal@trai.gov.in
Cc: abhisheksriva@gmail.com

Thu, Oct 10, 2019 at 12:46 PM

Dear Sir,

Greetings From Consumer Guild, Lucknow !

PFA.

Regards,

Abhishek Srivastava,
Chairman
Consumer Guild,
Member -Consumer Advocacy Group (CAG) - TRAI
[E-5/140, Rajaji Puram , Lucknow-226017](#)
Uttar Pradesh
Mobile-09936232288,09450360760

With Regards,

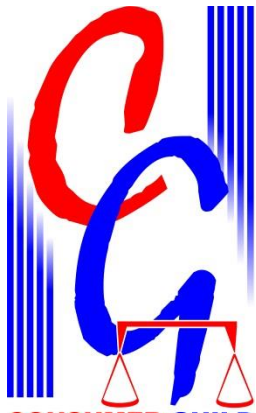
Abhishek Srivastava (Adv.)
Chairman
CONSUMER GUILD Uttar Pradesh
Vice Chairman - Consumer Coordination Council Del.
(An Apex Body of Leading Consumer Organizations)
Chief Editor- Upbhokta Nirnay
Member- Oudh Bar Association

Consumer Guild
Registered Under Society Registration Act 1860.
Consumer Advocacy Group Member of TRAI.
Recognized with Bureau of Indian Standards (BIS)
Registered with PNGRB Govt. of India.
[E-5/140,Rajaji Puram](#)
Lucknow-226017 Uttar Pradesh.
Ph-0522-2411025,9450360760,09936232288 (mobile)
[Website-www.consumerguild.org.in](http://www.consumerguild.org.in)
[E-mail-consumerguild@rediffmail.com](mailto:consumerguild@rediffmail.com),abhisheksriva@gmail.com



CONSULTATION_PAPER-Review_of_Interconnection_Usage_Charges.docx

63K



CONSUMER GUILD Consumer Advocacy Group Member (CAG)- TRAI.

Consultation Paper on Review of Interconnection Usage Charges:-

Issues for Consultation

Is there a need to revise the applicable date for Bill And Keep (BAK) regime i.e. zero mobile termination charge from 01.01.2020? If yes, then what parameters should be adopted to decide the alternate date? Give your suggestions with justification.

No. There is no need to revise the applicable date for Bill And Keep (BAK) i.e. zero mobile termination charge from 01.01.2020 and its all benefits already listed out by TRAI . We as a Consumer Advocacy Group is looking forward for complete roll out .

Q2: Any other issue related with the domestic wireless termination charges.

No. Comments.